

Punjab at Pathankot Railway station because of the extension of Kashmir Mail, Srinagar Express and Sealdah Express upto Jammu; and

(b) if so, Government's reaction to these complaints and the steps proposed to be taken to redress their grievances?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) Out of the 3 Mail/Express trains going upto Jammu Tawi, 2 Mail/Express trains viz. 59/60 Srinagar Expresses and 33/34 Kashmir Mails have been routed via Pathankot for the convenience of people of Himachal Pradesh and Northern Punjab. Even 51/52 Sealdah Expresses which are running to and from Jammu Tawi by passing Pathankot, have been scheduled to stop at Chakki Bank which is at a distance of only 3.65 Kms from Pathankot.

Complaints by M.Ps. regarding lack of facilities in trains

1136. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of RAILWAYS be pleased to state:

(a) the number of complaints lodged by Members of Parliament regarding lack of facilities in trains during the calendar year 1972;

(b) the names of the trains about which these complaints have been lodged;

(c) the number of cases in which action has been taken by Government; and

(d) the nature of the action taken?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) to (d). The information is being collected and will be placed on the table of the Sabha.

Issue of Licences to Private Enterprises for Generation of Power

1137. **SHRI S. N. MISRA:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government propose to provide licences for generation of power to private enterprises to cope with the power shortage; and

(b) if so, the broad outlines of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) and (b). Licences for generation are issued by the State Governments/State Electricity Boards under the provisions of the Indian Electricity Act, 1910 and Electricity (Supply) Act, 1948, in consultation with the Central Government. In order to alleviate the difficulty experienced on account of power shortage, the States are being advised to issue licences for stand by/emergency generating plants to the industries, liberally.

Allotment of Dealership of Indane Gas to Widows of War Heroes

1138. **SHRI S. N. MISRA:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether allotments of dealership of Indane Gas were made to widows of the war heroes and then they were not given the dealership;

(b) if so, the reasons therefor;

(c) whether complaints have been received by Government that the war widows made investments in this regard and were then left in the lurch; and

(d) what steps have been taken to remedy the double wrong to the war-widows?